

DATED: 04.12.2017

NOTICE

IT IS NOTIFIED TO ALL CONCERNED THAT

DIVISION BENCH COMPRISING HON'BLE MR. JUSTICE R.C.GANDHI
ACTING CHIEF JUSTICE AND HON'BLE MR. JUSTICE K.S.CHOUDHARY
WHILE HEARING THE D.B.SPECIAL APPEAL (WRIT) NO.691/2000
TITLED HOTEL MANSINGH, JAIPUR VS THE JUDGE, INDUSTRIAL
TRIBUNAL AND ANR VIDE ORDER DATED 28.07.2009 ALONG WITH
OTHER CONNECETED MATTERS OBSERVED AS UNDER :

" WHETHER IN A SITUATION WHERE APPLICATION UNDER
SECTION 33(2)(B) OF THE INDUSTRIAL DISPUTES ACT, 1947
(FOR SHORT " THE ACT ")PRESENTED BY THE MANAGEMENT BEFORE
THE LABOUT COURT, SEEKING APPROVAL OF THE PROPOSED
PUNISHMENT OF REMOVAL OF THE WORKMAN HAS BEEN REJECTED AND
THE ORDER OF THE LABOUT COURT/TRIBUNAL BEING CHALLENGED BY
THE WAY OF FILING WRIT PETITION, IN SUCH CIRCUMSTANCES,
SECTION 17(B) OF THE ACT CAN BE PRESSSED INTO SERVICE FOR
PAYMENT OF WAGES. "

IN COMPLICANCE OF THE ABOVE D.B. SPECIAL APPEAL
(WRIT), ALL LEARNED MEMBERS OF THE BAR WHO WANTS TO ARGUE &
ASSIST THE HON'BLE COURT ON THE ABOVE MATTERS, ARE INVITED TO
ASSIST THIS COURT IN THE LARGER BENCH COMPRISING HON'BLE
THE CHIEF JUSTICE, HON'BLE MR. JUSTICE VIJAY KUMAR VYAS AND
HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA IN COURT NO. 1
ON 08.12.2017 AT 02.00 PM ON THE ABOVE ISSUE.

RAJASTHAN HIGH COURT JAIPUR BENCH, JAIPUR

DATED: 04.12.2017

NOTICE

IT IS NOTIFIED TO ALL CONCERNED THAT HON'BLE
MR. JUSTICE ALOK SHARMA WHILE HEARING S.B.CIVIL WRIT
PETITION NO. 6570/2017 TITLED : SMT SANDHY KHICHAH VS
MAHENDRA REFER THE FOLLWOING QUESTION TO LARGER BENCH :-

" WHETHER A BPP CERTIFICATION BY IGNOU IS EQUIVALENT
TO A 10+2 CERTIFICATION OBTAINED FROM A BOARD CREATED BY STATUTE
OR DULY RECOGNIZED BY THE STATE GOVERNMENT AND HENCE A QUALIFICATION
HIGHER THAN CLASS - VIII PASS FROM A SCHOLL AS DEFINED IN SECTION
2(n) OF THE RIGHT TO FREE AND COMPULSORY EDUCATION ACT, 2009
FOR THE PUPOSE OF SUPPLYING ELIGIBILITY FOR CONTESTING AN
ELECTION TO THE POST OF SARPANCH UNDER THE RAJASTHAN PANCHAYATI
ACT, 1994 ? "

IN COMPLIANCE OF THE HON'BLE COURT ORDER DATED 28.07.2009
PASSED IN S.B. CIVIL WRIT PETITION NO. 6570/2017 TITLED :
SMT SANDHY KHICHAH VS SMT. MAHENDRA AND ANR, ALL LEARNED MEMBERS
OF THE BAR WHO WANTS TO ARGUE AND ASSIST THE HON'BLE COURT ON THE
THE ABOVE MATTERS, ARE INVITED TO ASSIST THIS COURT IN THE
LARGER BENCH COMPRISING HON'BLE THE CHIEF JUSTICE, HON'BLE
MR. JUSTICE VIJAY KUMAR VYAS AND HON'BLE MR. JUSTICE
SANJEEV PRAKASH SHARMA IN COURT NO. 1 ON 04.12.2017
AT 02.00 PM ON THE ABOVE ISSUE.

BY ORDRE

DEPUTY REGISTRAR (JUDL.)

DATED: 07.12.2017

NOTICE

IT IS NOTIFIED TO ALL CONCERNED THAT :-

1. ON 08.12.2017 HON'BLE MR. JUSTICE K.S.JHAVERI & HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI WILL SIT IN D.B. IN COURT NO. 2 AT 04.15 PM & WILL HEAR THE CASES LISTED IN SUPPLEMENTARY CAUSE LIST DATED 08.12.2017.

2. ON 08.12.2017 HON'BLE MR. JUSTICE MOHAMMAD RAFIQ & HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI WILL SIT IN D.B. IN COURT NO. 4 FROM 02.00 PM TO 04.15 PM INSTEAD OF 02.00 PM TO 04.30 PM.

BY ORDER

DEPUTY REGISTRAR (JUDL.)

Supplementary Causelist(Filterd)
Friday Dated : 08/12/2017
THE CHIEF JUSTICE COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI

NOTE: HEARING CASES SHALL BE TAKEN UP FROM THE WEEKLY CAUSE LIST

DATED 4/12/2017 TO 08/12/2017

2-HEARING CASES SHALL BE TAKEN UP FROM THE WEEKLY CAUSE LIST

DATED 4/12/2017 TO 08/12/2017 FROM SR NO 1

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
27	S.A.W. 1456/2017 0502 (LIMITATION) APPL 847/2017	RAKESH MITTAL B R K GRAMIN BANK	RAJENDRA VAISH-P
28	S.A.W. 1857/2017 0515 APPL 44941/2017 APPL 44943/2017 STAY 18583/2017	MAHENDRA KUMAR VERMA AND ORS STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
FOR FRESH ADMISSION WITHOUT STAY			
29	C.W. 22682/2017 4400 -PAROLE	AADPA @ BASANT SINGH AND ANR STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P
ADMISSION WITH NOTICE SERVED - REPLY FILED			
30	C.W. 22197/2017 4400 -PAROLE	KULWANT SINGH @ BITTU STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P MR. B.N. SANDHU AAG-R

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :2

HON'BLE MR. JUSTICE K.S.JHAVERI

HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI

AT 4.15 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
1	W.M.APPL. 644/2017	M/S LARK LABORATORIES AND ANR UNION OF INDIA AND ORS	SANDEEP PATHAK-P
	4300 APPL 47162/2017		
	BEFORE		

Supplementary Causelist(Filterd)
Friday Dated : 08/12/2017
HON'BLE MR. JUSTICE K.S.JHAVERI
HON'BLE MR. JUSTICE INDERJEET SINGH

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
8	W.M.APPL. 525/2017	VISHAMBHAR PRASAD & ORS ADDITIONAL DIVISIONAL COMMISSI AND ORS	RAJAT RANJAN-P ALANKRITA SHARMA-R A G KUNAL JAIMAN-R MR SAGEER AHMED-R
	4401 BEFORE STAY 14808/2017		
With			
9	W.M.APPL. 526/2017	VISHAMBHAR PRASAD & ORS ADDITIONAL DIVISIONAL COMMISSI AND ORS	RAJAT RANJAN-P ALANKRITA SHARMA-R A G KUNAL JAIMAN-R MR M S RAJPUROHIT-R MR SAGEER AHMED-R
	4401 STAY 15197/2017		

Supplementary Causelist(Filtered)
Friday Dated : 08/12/2017
HON'BLE MR. JUSTICE K.S.JHAVERI
HON'BLE MR. JUSTICE VIJAY KUMAR VYAS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST
2-CASES LISTED IN DAILY CAUSE LIST DATED 8/12/2017 AT S NO 19
AND 20 HAVE WRONGLY BEEN SHOWN IN ADMISSION WITH NOTICE SERVED
REPLY FILED CATEGORY NOW IT BE READ IN HEARING CATEGORY

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
84	S.A.W. 747/2017	BHARAT LAL & ORS STATE & ORS	ABHI GOYAL-P	RAJENDRA PRASAD AAG-R M SHIROMANI SHARMA-R PAWAN PAREEK R SINGH-R
	1804	STAY 6960/2017		
FOR ORDERS				
85	W.M.APPL. 527/2017	MUNICIPAL COUNCIL BEAWAR M/S WEST PATENT PRESS COMPANY ANR	PARAG RASTOGI-P	MR NK MALOO SR ADV-R
	4401	BEFORE		
FOR ORDERS ON INTERIM APPLICATION				
86	S.A.W. 1713/2017	RAJENDRA JHABARMAL AND ORS	SUNIL KUMAR SINGODIYA-P	SANJAY KHEDAR-R
	1804 (LIMITATION)	APPL 1101/2017 STAY 17298/2017		
FOR HEARING				
87	EXCIS.APPEAL 12/2016	COMMISSIONER OF CENTRAL EXCISE JAIPUR M/S NIRMAL INDUCTOMELTS PVT LTD	AJAY SHUKLA-P	P K KASLIWAL-R KINSHUK JAIN-R
	1304			
With				
88	EXCIS.APPEAL 17/2016	COMMISSIONER OF CENTRAL EXCISE JAIPUR BHARAT BHUSHAN MALIK	AJAY SHUKLA-P KINSHUK JAIN-P	P K KASLIWAL/C M SHARMA-R
	1304			
With				
89	EXCIS.APPEAL 18/2016	COMMISSIONER OF CENTRAL EXCISE JAIPUR PANKAJ AGARWAL	AJAY SHUKLA-P KINSHUK JAIN-P	
	1304			
With				
90	EXCIS.APPEAL 20/2016	COMMISSIONER OF CENTRAL EXCISE JAIPUR M/S BALAJI INDUSTRIAL PRODUCTS PVT LTDS	AJAY SHUKLA-P KINSHUK JAIN-P	P K KASLIWAL/C M SHARMA-R
	1304			
With				
91	EXCIS.APPEAL 25/2016	COMMISSIONER OF CENTRAL EXCISE JAIPUR M/S BALAJI INDUSTRIAL PRODUCTS PVT LTD	AJAY SHUKLA-P ANUROOP SINGHI-P	P K KASLIWAL-R
	1304			

Supplementary Causelist(Filtered)
Friday Dated : 08/12/2017
Court No :3
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE DEEPAK MAHESHWARI

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
39	C.W. 22339/2017 2612 CMS 19501/2017	DR ASHWANI KUMAR STATE OF RAJ AND ORS	TANVEER AHAMAD-P	
FOR FRESH ADMISSION WITH STAY				
40	C.M.A. 6248/2017 1001 STAY 4507/2017	SUNITA CHOUDHARY MANOJ KUMAR	MAHENDRA SINGH-P	
41	C.M.A. 6418/2017 1001 STAY 4671/2017	KALPANA SHEKHAWAT AJAY D RANAWAT	S K JINDAL/KULDEEP SHARMA-P	
FOR HEARING (SAW)				
42	S.A.W. 536/2013 0507	UNIVERSITY OF RAJ STATE OF RAJ & ANR	ALANKRITA SHARMA-P	ASHWINI JAIMAN-R A G VISHAL SHARMA-R RAJENDRA SONI-R
With				
43	S.A.W. 421/2014 0507	UNIVERSITY OF RAJ STATE OF RAJ AND ANR	ALANKRITA SHARMA-P	
With				
44	S.A.W. 417/2016 0509	UNIVERSITY OF RAJ ASHOK KUMAR YADAV &ORS	ALANKRITA SHARMA-P	GAURAV SHARMA-R
With				
45	S.A.W. 418/2016 0509	UNIVERSITY OF RAJ STATE OF RAJ AND ORS	ALANKRITA SHARMA-P	SUMAN SHARMA-R SUMAN SHARMA-R
With				
46	S.A.W. 671/2016 0509	UNIVERSITY OF RAJ STATE OF RAJ AND ANR	ALANKRITA SHARMA-P	
With				
47	S.A.W. 1339/2016 0509	STATE OF RAJ ASHOK KUMAR YADAV&ORS	A G SHEETANSHU SHARMA-P	
With				
48	S.A.W. 1340/2016 0509	STATE OF RAJ DR B D RAWAT &ORS	A G SHEETANSHU SHARMA-P	SUMAN SHARMA-R

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :4

HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI

NOTE: ORDER HAS ALREADY BEEN PASSED IN THE CASES LISTED IN DAILY

CAUSE LIST DATED 08/12/2017 AT S NO 18 TO 20 AND 432

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
436	Hab.Corpus 232/2017	RAFIQ STATE OF RAJ AND ORS	GIRISH KHANDELWAL-P
	0304 -HAB.COR.		
437	Hab.Corpus 233/2017	VIJESH KUMAR GURJAR STATE OF RAJ AND ORS	SUNIL KUMAR SAINI-P
	0304 -HAB.COR.		
438	Hab.Corpus 234/2017	BAJRANG LAL JANGIR STATE OF RAJ AND ORS	IMRAN KHAN-P
	0304 -HAB.COR.		

Supplementary Causelist(Filtered)
Friday Dated : 08/12/2017
Court No :5
HON'BLE MR. JUSTICE M.N. BHANDARI

**NOTE: THE HEARING OF CASE LISTED IN DAILY CAUSE LIST
DATED 08/12/2017 AT S NO 120 WILL REMAIN ADJOURNED**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY/BAIL				
142	C.W. 20320/2017 1700 AT 10-30 AM	DEEN MOHAMMAD S B I AND ANR	JIYA UR RAHMAN-P	
FOR ORDERS ON INTERIM APPLICATIONS				
143	C.W. 9181/2017 1003 APPL 70375/2017 CMS 8271/2017	DEVENDRA KHANDELWAL SMT ALKA RANI	PRAHLAD SHARMA-P	NIKHLESH KATARA-R
144	C.W. 9218/2017 1800 APPL 68954/2017	SMT GEETA CHOUDHARY STATE OF RAJ AND ORS	D K DIXIT-P	MR. DHARMENDRA PAREEK AGC-R
145	C.W. 17935/2017 4300 1ST CMS 15896/2017 2ND CMS 18034/2017 APPL 69494/2017	M/S OM CONSTRUCTION COMPANY STATE OF RAJ AND ORS	RAM MANOHAR SHARMA-P	RAJENDRA KUMAR SHARMA-R
FOR FRESH ADMISSION WITH STAY/BAIL				
146	C.W. 22047/2017 3100 CMS 19257/2017	SMT GEETA DEVI SUB DIVISIONAL OFFICER AND ORS	SARANSH SAINI SUMAN-P	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
147	C.C.P. 875/2013 2401	RAJENDRA KUMAR SHARMA RAJEEV SWAROOP AND ORS	B L AWASTHI-P H V NANDWANA-P	GANESH MEENA(G C)-R DHARMVEER THOLIA(AAG) -R
ADMISSION WITH NOTICE SERVED- REPLY FILED				
148	C.C.P. 1710/2017 2401	ABDUL KHALIK AND ORS SHRI AMANULLAH KHAN	ASGAR KHAN-P	ZAKIR HUSSAIN-R
149	C.W. 10464/2017 4300 CMS 9476/2017	M/S N S CONSTRUCTIONS STATE OF RAJ AND ORS	RAJNEESH GUPTA RAHUL SH-P	NITIKA SUD-R MANU BHARGAVA G C-R
With				
150	C.W. 10727/2017 4300 CMS 9696/2017	M/S AMIR KHAN STATE OF RAJ AND ORS	RAJNEESH GUPTA RAHUL SH-P	NITIKA SUD-R MANU BHARGAVA G C-R
With				
151	C.W. 10728/2017 4300 CMS 9698/2017	M/S CHAMUNDA DEVI CONSTRUCTION COMP STATE OF RAJ AND ORS	RAJNEESH GUPTA RAHUL SH-P	NITIKA SUD-R
152	C.W. 14476/2017 3500	HOTEL MANGAL PALACE & GARDEN RESTAURANT STATE OF RAJ AND ORS	JHABAR SWAMI-P	R B MATHUR-R ADITYA SHARMA-R

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :6

HON'BLE MR. JUSTICE KANWALJIT SINGH AHLUWALIA

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
62	CRL.A. 179/1995 0102	RAM SINGH STATE	GAYTRI RATHORE-P P.P.-R
63	CRL.LV.A. 272/2016 0106	STATE OF RAJASTHAN VIJENDRA SINGH	P P-P
64	CRL.M.PET. 4381/2017 0204	MAHESH CHAND @ GOPAL AND ORS STATE OF RAJASTHAN AND ANR	DILIP SHARMA/S K SHARMA-P
FOR FRESH ADMISSION WITH STAY/BAIL			
65	CRL.A. 2032/2017 0102 SOSA 1308/2017	SUBESINGH @ SHIVA STATE OF RAJASTHAN THROUGH PP	S S NARUKA-P
66	CRL.M.PET. 5523/2017 0204 STAY 5784/2017	RAJ KUMAR @ KUMAR PAL STATE OF RAJ AND ANR	JITENDRA SINGH-P
67	CRL.M.PET. 6113/2017 0204 STAY 6408/2017	AMIT KUMAR STATE OF RAJ AND ANR	G S FAUZDAR-P
68	CRL.M.PET. 6325/2017 0204 STAY 6640/2017	YOGESH JAIN STATE OF RAJASTHAN THROUGH PP	RATAN KAUSHIK/ S K SHARMA-P
FOR FRESH ADMISSION WITHOUT STAY			
69	CRL.A. 166/2017 0113	HARI PRASAD BAIRWA STATE OF RAJASTHAN AND ANR	SANDEEP SHARMA-P
70	CRL.M.PET. 6366/2017 0204	BAJRANG NATH ANR ORS STATE OF RAJ AND ANR	JAI KISHAN YOGI-P MOHAMMED ANEES-R

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :8

HON'BLE SMT. JUSTICE SABINA

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
54	CRL. B. CANC. 74/2017 0203 BEFORE	AKHTAR STATE OF RAJASTHAN AND ORS	HEMENDRA GOYAL-P KAPIL GUPTA-R
55	CRL.A. 293/2017 0103 BEFORE SOSA 187/2017	GURPREET SINGH @ SACHIN YADAV C B I THROUGH P P	LAKHAN SINGH TOMAR-P ANSHUMAN SAXENA-P PP-R ASHWANI KUMAR SHARMA-R
56	CRL.M.(BAIL) 14916/2017 0202 2ND BEFORE	CHANDRAKANTA STATE OF RAJASTHAN THROUGH PP	VIJAY SINGH SHEKHAWAT-P P.P.-R
FOR FRESH ADMISSION WITH STAY/BAIL			
57	CRL.R. 1986/2016 0206 STAY 6140/2016	ANEES QURESHI AND ANR STATE OF RAJASTHAN AND ANR	RISHABH KHANDELWAL-P RISHABH KHANDELWAL-P P.P.-R
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
58	CRL.R. 1472/2015 0209	SATYANARAYAN STATE OF RAJASTHAN AND ANR	AJATSHATRU MINA-P MAYANK SHARMA-P P.P.-R MUKESH KUMAR SAINI-R

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :9

HON'BLE MR. JUSTICE ASHOK KUMAR GAUR

NOTE: 1.CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST
 2. FRESH ADMISSION CASES IN DAILY CAUSE LIST WILL BE TAKEN AFTER SUPPLEMENTARY CAUSE LIST.
 3.THERE WILL BE NO ADJOURNMENT IN HEARING CASES.
 ADVOCATES ARE REQUESTED TO PREPARE AND ARGUE THE OLD CASES
 4 ADVOCATES, WHO ARE DESIROUS TO TAKE ADJOURNMENT, ARE REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD TO THE COURT MASTER, A DAY BEFORE THE DATE OF HEARING
 5 ORDER HAS ALREADY BEEN PASSED IN THE CASE LISTED IN DAILY CAUSE LIST DATED 08/12/2017 AT S NO 26

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR PRONOUNCEMENT OF JUDGEMENT/ORDERS				
103	C.W. 1639/2000	VIJAY SHANKAR JAIMAN C B I & ORS	MAHESH GUPTA-P	OM PRAKASH JAIN-R MANOJ KUMAR SHARMA-R SHIV SINGH-R
	0502	BEFORE		
FOR ORDERS				
104	C.W. 22288/2017	MANISH MEENA STATE OF RAJ AND ORS	R D MEENA N P MEENA-P	MR ASHISH KUMAR AAG-R MR SK GUPTA AAG-R MR VINOD KUMAR GUPTA-R
	0515	CMS 19452/2017		
FOR ORDERS ON INTERIM APPLICATION				
105	C.W. 16741/2015	SUNITA JAKHAR STATE OF RAJ &ORS	HANUMAN CHOUDHARY-P	J M SAXENA AAG-R
	0515	APPL 62991/2017 APPL 62992/2017 CMS 14799/2015		
106	C.W. 17371/2016	ASHISH KUMAR TODWAL STATE (NRHM) ORS	HARSH VARDHAN NANDWANA-P K C SHARMA-P	MR.SANJAY KUMAR SHARMAGC-R
	0502	APPL 62070/2017 CMS 15503/2016		
107	WRIT REVIEW 373/2017	GAJANAND SAINI STATE (FINANCE DEPARTMENT)ORS	JAI RAJ TANTIA PK KAUSHIK-P	AAG AASHISH SHARMA-R MR M FAISAL BAIG-R MR RAJENDRA PRASAD AAG-R
	4201	APPL 68168/2017 APPL 68169/2017 BEFORE CMS 18322/2017		
With				
108	WRIT REVIEW 374/2017	JAGAT BANDHU STATE (FINANCE DEPARTMENT)ORS	JAI RAJ TANTIA PK KAUSHIK-P	AAG AASHISH SHARMA-R MR M FAISAL BAIG-R MR RAJENDRA PRASAD AAG-R
	4201	APPL 68166/2017 APPL 68167/2017 CMS 18328/2017		

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
109	WRIT REVIEW 375/2017	GIRRAJ KISHOR RANGA AND ORS STATE OF RAJ AND ORS	JAI RAJ TANTIA PK KAUSHIK-P AAG AASHISH SHARMA-R MR M FAISAL BAIG-R MR RAJENDRA PRASAD AAG-R
	4201 APPL 68170/2017 APPL 68171/2017 CMS 18331/2017		
With			
110	WRIT REVIEW 376/2017	NARENDRA KUMAR GUPTA & ORS STATE (FINANCE DEPARTMENT)ORS	JAI RAJ TANTIA PK KAUSHIK-P AAG AASHISH SHARMA-R MR M F BAIG-R MR RAJENDRA PRASAD AAG-R
	4201 APPL 45293/2017 APPL 45294/2017 CMS 18335/2017		
With			
111	WRIT REVIEW 377/2017	KAMAL ASIJA AND ORS STATE (FINANCE DEPARTMENT)ORS	JAI RAJ TANTIA PK KAUSHIK-P AAG AASHISH SHARMA-R MR M FAISAL BAIG-R MR RAJENDRA PRASAD AAG-R
	4201 APPL 68164/2017 APPL 68165/2017 BEFORE CMS 18339/2017		
With			
112	WRIT REVIEW 378/2017	RADHE SHYAM PHULWARIA STATE OF RAJ AND ORS	JAI RAJ TANTIA PK KAUSHIK-P AAG AASHISH SHARMA-R MR M FAISAL BAIG-R MR RAJENDRA PRASAD AAG-R
	4201 APPL 45288/2017 APPL 45290/2017 CMS 18342/2017		
113	C.W. 8695/2017	DIPENDRA SANWAL AND ORS STATE (PERSONNEL DEPT) ANR	SHASHI KANT SAINI-P SHOBHIT TIWARI-R AMIT KURI-R MR. B.L. AVASTHI, GC-R MR. M.F. BAIG-R
	0515 APPL 36215/2017 APPL 68953/2017 CMS 7841/2017		
114	C.W. 17719/2017	URMILA KUMARI SHARMA STATE OF RAJ AND ORS	RAGHUNANDAN SHARMA-P
	0515 APPL 62930/2017 CMS 15714/2017		
115	C.W. 21759/2017	VINOD KUMAR JANGID AND ORS STATE (RURAL DEVELP & PANCHAYATI) ANR	PALLAV SHARMA-P
	0515 APPL 72266/2017 APPL 72324/2017 CMS 19002/2017		

FOR FRESH ADMISSION WITH STAY

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
116	C.W. 22486/2017 0515 CMS 19619/2017	RISHI KESH MEENA STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
117	C.W. 22507/2017 0515 CMS 19634/2017	RAJENDRA KUMAR JAT AND ORS STATE OF RAJ AND ORS	ANITA SAINI RAM PRATAP-P
118	C.W. 22550/2017 0515 CMS 19665/2017	EESHU STATE OF RAJ AND ANR	BHUPENDRA KUMAR SHARMA-P
119	C.W. 22643/2017 0515 CMS 19751/2017	HANUMAN PRASAD AND ANR COORDINATOR REET	MANISH LAWANIYA-P
120	C.W. 22645/2017 0516 CMS 19753/2017	GHAN SHYAM SHARMA STATE OF RAJ AND ORS	ANOOP DHAND-P
121	C.W. 22650/2017 0515 CMS 19759/2017	SWETA AND ANR STATE OF RAJ AND ANR	NEERAJ JOSHI-P
122	C.W. 22664/2017 0515 CMS 19769/2017	SAIQA NAAZ R P S C AJMER AND ANR	R A KATTA M K DHAKAD-P
123	C.W. 22687/2017 0515 CMS 19790/2017	REKHA JAIN STATE (RURAL DEVELP & PANCHAYATI) ORS	KAMLA JAIN MAHENDRA SINGH-P
124	C.W. 22700/2017 0515 CMS 19799//2017	MADHU VERMA STATE (PANCHAYATI RAJ) ANR	RAM PRATAP SAINI-P
ADMISSION WITH NOTICE SERVED- REPLY FILED			
125	C.W. 102/2009 0515 INTERIM RELIEF	LOKESH KUMAR SHARMA STATE OF RAJ AND ORS	SANGEETA SHARMA-P DY. G.C. M FAISAL BAIG-R L N BOSS ADD G C-R MANU BHARGAVA G C-R S S HASAN-R
126	C.W. 11806/2017 0515 STAY 10556/2017	ANIL CHOITHANI STATE OF RAJ AND ORS	AJATSHATRU MINA-P AAG AASHISH SHARMA-R N.M. LODHA GC-R SHOBHIT TIWARI-R
With			
127	C.W. 9573/2017 0515 CMS 8629/2017	NARENDRA BANKAWAT AND ORS STATE OF RAJ AND ORS	RAGHUNANDAN SHARMA-P A G SHEETANSHU SHARMA-R AAG AASHISH SHARMA-R MR MF BAIG-R MR N M LODHA A G-R SHOBHIT TIWARI-R

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :10

HON'BLE MR. JUSTICE GOVERDHAN BARDHAR

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
80	C.M.A. 5848/2017 0602 STAY 4182/2017	HDFC ERGO GENERAL INSURANCE CO LTD GOPAL KHAROL AND ORS	VIRENDRA AGRAWAL-P
81	C.M.A. 5857/2017 1700 STAY 4191/2017	SHRIRAM GENERAL INSURANCE CO LTD RUKMANI AND ORS	VIRENDRA AGRAWAL-P
With			
82	C.M.A. 5871/2017 1700 STAY 4204/2017	SHRIRAM GEN INSURANCE CO LTD PREM KANWAR AND ORS	VIRENDRA AGRAWAL-P
ADMISSION WITH NOTICE SERVED REPLY NOT FILED			
83	C.IInd.APPL 357/2012 0800 STAY 2315/2012	NET RAM, AND OTHERS SHANKAR LAL	AJAY GUPTA-P RAJAT RANJAN-R RAJAT RANJAN-R
FOR HEARING			
84	C.IInd.APPL 40/1996 1805	GYARSHI LAL BABU LAL	AJAY GUPTA-P MAHENDRA GOYAL-R

Supplementary Causelist(Filtered)
Friday Dated : 08/12/2017
Court No :16
HON'BLE MR. JUSTICE PANKAJ BHANDARI

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS (439 CR.P.C.)				
96	CRL.M.(BAIL) 17035/2017 0202 CONNECT WITH CRLMB 16853/2017 LISTED IN DAILY CAUSE LIST DATED 08/12/2017 AT S NO 76	SHEKHAR SINGH RAJAWAT@SARJU STATE OF RAJASTHAN THROUGH PP	NEERAJ SHARMA-P	P.P.-R
FOR ORDERS (438 CR.P.C.)				
97	CRL.M.(BAIL) 15814/2017 0201	JITENDRA BHAI BHAGWAN DAS GEHLOT STATE OF RAJASTHAN THROUGH PP	MANISH KUMAWAT-P S S HORA-P	P.P.-R VIKAS JAIN-R
98	CRL.M.(BAIL) 15976/2017 0201	SITO@SITARAM STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P	P.P.-R
FOR ORDERS				
99	CRL.A. 1786/2017 0113 U/S 14A SC/ST ACT	FAIJAN STATE OF RAJASTHAN THROUGH PP	PRADEEP SHARMA-P	SRIRAM YADAV-R
With				
100	CRL.A. 1787/2017 0113	MUSTAQ @ KALA STATE OF RAJASTHAN THROUGH PP	PRADEEP SHARMA-P	SRIRAM YADAV-R
101	CRL.A. 2070/2017 0113 U/S 14 A SC/ST ACT	DANISH STATE OF RAJASTHAN THROUGH P P	RIZWAN AHMED-P	

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :18

HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR PRONOUNCEMENT OF JUDGEMENT/ORDERS				
293	CO.PET. 16/2014	KHURANA TEXTILE MILLS PVT LTD RATHI SYNTEX LTD	RAVI CHIRANIA-P	D K BHARDWAJ-R
	2501	BEFORE		
With				
294	CO.PET. 2/2015	PIDILITE INDUSTRIES LTD RATHI SYNTEX LTD	RAJAT RANJAN-P	DEVENDRA KUMAR BHARDWAJ-R
	2501			
295	C.W. 19883/2017	DR ASHOK LUCKWANI STATE OF RAJ AND ORS	SANDEEP SINGH SHEKHAWAT-P	SANJAY KUMAR SHARMA G C-R
	0522	BEFORE		
FOR ORDERS - DEFECT CASES				
296	C.W. 21026/2017	BALDEO SINGH R C S A T AND ORS	AJAY KUMAR JAIN-P	
	0516	APPL 72515/2017		
FOR ORDERS				
297	C.W. 6712/2016	JOGENDRA SINGH STATE (PANCHAYATI RAJ DEP)ORS	MADAN MOHAN MEENA-P	
	0523			
FOR ORDERS - ON INTERIM APPLICATIONS				
298	C.W. 13021/2017	DR PRABHA VERMA AND ORS UNIVERSITY OF RAJ AND ANR	SHIV CHARAN GUPTA-P	ALANKRITA SHARMA-R AAG AAS-R VISHNU KUMAR SHARMA-R
	0509	APPL 72605/2017 CMS 11575/2017 SENIOR CITIZEN		
FOR ADMISSION - NOTICE SERVED REPLY FILED				
299	C.W. 936/2004	KHEM RAJ SANKHLA THE BANK OF BARODA & ORS	S K SAKSENA-P ASHISH SAXENA-P DD KHANDELWAL-P	R.K.KALA,RC PAPRIWAL-R RUPIN K.KALA-R S K SAKSENA-R
	0522			
300	C.W. 8321/2015	SMT SHILPA AGARWAL P N B AND ORS	KESHAV AGARWAL-P	RAJENDRA ARORA-R ANAMIKA ARORA-R
	0519			
301	C.W. 16706/2017	SMT SUMITRA DEVI STATE (HOME DEPARTMENT) ORS	HARISH MAAN-P	RISHI PAL AGARWAL ADD G C-R DR A S KHANGAROT ADD G C-R
	0519	CMS 14775/2017		
302	C.W. 16737/2017	SMT SUMITRA DEVI STATE OF RAJ AND ORS	HARISH MAAN-P	DR A S KHANGAROT ADD G C-R MR. A.S. KHANGAROT, AGC-R RISHI PAL AGARWAL ADD G C-R
	0519			

Supplementary Causelist(Filterd)
Friday Dated : 08/12/2017
Court No :19
HON'BLE MR. JUSTICE ALOK SHARMA

NOTE: 1.CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR PRONOUNCEMENT OF JUDGEMENT/ORDERS				
82	C.W. 19657/2017	SMT GEETA DEVI SMT SEEMA &ORS	PRATEEK MATHUR-P R N MATHUR-P SHOBIT JHANJHARIYA-P	RAHUL TIWARI-R
	2203	BEFORE		
FOR FRESH ADMISSION- WITH STAY				
83	C.W. 21549/2017	M/S JAI SONS BUILDERS JUBERI ENGINEERING COMPANY AND ANR	ABHISAR BHANU-P	
	4300	CMS 18828/2017		
84	C.W. 22325/2017	JITENDRA CHOUDHARY AND ORS R U H S AND ANR	PRAHLAD SHARMA-P	M A KHAN-R M A KHAN-R
	2604	CMS 19489/2017		
85	C.W. 22624/2017	AASHISH KUMAR SHARMA U O I AND ANR	Y K SHARMA-P	
	2612	CMS 19735/2017		
FOR ORDERS				
86	C.W. 18636/2017	MOHAN DAS CHELANI SHRI PARMESHWAR PRASAD AGRWAL	ASHOK BANSAL-P	
	0703	CMS 16515/2017		
		SENIOR CITIZEN		
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED				
87	C.W. 21451/2017	SMT MADHURI DEVI AND ANR UMESH CHATURVEDI	ANUPAM AGARWAL-P	
	4300	CMS 18751/2017		
		SENIOR CITIZEN		
FOR ADMISSION- NOTICE SERVED REPLY FILED				
88	C.W. 17794/2017	AYUSH KHARE REGIONAL OFFICER	RAJ SHARMA-P	MR. M.S. RAGHAV, ADV.-R
	2612			
89	C.W. 18823/2017	PARUL PUBLIC SR SEC SCHOOL B S E R AJMER AND ORS	O P JHAJHRIA-P	PRAHLAD SINGH-R PRAHLAD SINGH-R
	2612	CMS 16675/2017		

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :20

HON'BLE MR. JUSTICE PRAKASH GUPTA

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
93	C.Ist.Appl 286/2016 2800 (LIMITATION) APPL 1464/2016	LADU RAM AND ANOTAHER DAMODAR PRASAD DANGAYACH AND OTHERS	ANIL KUMAR SHARMA-P ANIL KUMAR SHARMA-P	MAHESH GUPTA-R
94	C.R. 181/2017 4100 APPL 42559/2017 BEFORE CMS 3308/2017	RAJESH KISHORE DUBEY ALIAS RAJNISH LALIT DUBEY AND ORS	R K DAGA-P	
FOR FRESH ADMISSION - WITH STAY/BAIL				
95	C.Ist.Appl 903/2017 2800 STAY 4686/2017	DEVI LAL THR LRS RAM CHANDRA AND ORS	BANWARI SHARMA/N N SHARMA-P	P S SIROHI-R